

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.11.2023**

**COURT OF REGISTRAR**

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## **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 5505 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	CNH Industrial (India) Pvt. Ltd. Vs. SREI Equipment Finance Ltd.	Sanjay Bhatt
<b>2.</b>	I.A. No. 5519 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Anil Goel Vs. Girish Bhatia & Ors.	Dhananjaya Sud

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